GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:465 ANSWERED ON:09.05.2012 RESERVE PRICE FOR COAL MINES Ponnam Shri Prabhakar

Will the Minister of COAL be pleased to state:

- (a) whether the Government is in the process of finalizing norms for calculating the reserve price for the coal mines, bidding norms and model agreements;
- (b) if so, the details thereof and the progress made in this regard so far;
- (c) the extent to which the proposed norms vary from the existing/ earlier norms; and
- (d) the time by which the proposed norms are likely to be operationalised?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (d): A statement is laid on the table of the House

Statement referred to reply to part (a) to (d) of the Lok Sabha Starred Question No.465 for answer on 09.05.2012

- (a) & (b): The Coal Mine Planning & Design Institute Limited (CMPDIL) has invited bids from service provider(s) for rendering following consultancy services:-
- (i) Methodology(s) for calculation of Floor price/Reserve price tag for the captive coal blocks for allocation.
- (ii) Preparation of model tender document for selection of successful coal block allocatee.
- (iii) Preparation of model agreement between Ministry of Coal and the successful coal block allocatee.

The technical bids have been opened on 17th April, 2012 and the financial bids are yet to be opened.

- (c) There are no existing norms as to calculation of Floor price/Reserve price, bidding parameters and agreements in this regard.
- (d): No time frame can be given in this regard.